

Allegation against Principal, Kendriya Vidyalaya, Lawrence Road, Delhi

3422. SHRI SANTOSH KUMAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Principal Kendriya Vidyalaya, Lawrence Road had been charged for moral turpitude and exhibition of immoral sexual behaviour with some of the girl students of the Vidyalaya;

(b) whether any preliminary enquiry has been ordered; if so, what are the findings thereof; and

(c) what action has since been taken/initiated in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) On a complaint from some girl students of Kendriya Vidyalaya, Lawrence Road, a preliminary enquiry was conducted against the Principal. The allegations were not substantiated. However, orders for transfer of the Principal, have since been issued.

Exposure of vacancies by Kendriya Vidyalaya Sangathan

3423. MOHD. KHALEELUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that all India Kendriya Vidyalaya Teachers Association demand for exposure of vacancies as per staff-strength sanctioned for 1991-92 to the transfer-applicants of 1990-91 has since been refused; and

(b) if so, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The vacancy position as per staff strength sanctioned keeps on changing on account of promotion/transfers, increase/decrease in number of sections, upgradation of Vidyalaya etc. It is a continuous process.

Construction of residential quarters for Kendriya Vidyalayas

3424. MOHD. KHALEELUR RAHMAN: SHRI SANTOSH KUMAR SAHU;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that while sanctioning construction of residential quarters for staff of different Kendriya Vidyalayas, no earmarking is done for Primary Teachers;

(b) if so, whether AIKVTAs have demanded a specific earmarking for Primary Teachers; and

(c) if so, the details thereof and, if not, reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) Yes, Sir. The All India Kendriya Vidyalaya Teachers Association has demanded that the Primary Teachers of Kendriya Vidyalaya Sangathan should be accorded priority along with Trained Graduate Teacher for allotment of residential quarters.

Crossing of Efficiency Bar of Teachers of Municipal Corporation of Delhi

3425. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) the procedure being followed for crossing the Efficiency Bar in the scale of Asstt. Teachers of Municipal Corporation of Delhi;

(b) the time span generally taken in reaching the EB;

(c) whether some complaints have been received regarding delay in crossing the EB in respect of Female Assistant Teachers of South Shahdara Zone; Delhi;

(d) if so, the number of cases for which orders have been passed for EB last year